

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : IND/692/ (IB)/CB/2017

NAME OF THE PETITIONER(S) : B.H. DINESH KUMAR

NAME OF THE RESPONDENT(S) : APOLLO MED SKILLS LTD

UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Md. Ashick

counsel for petitioner



ORDER

Mr.Mohammed Ashick, Counsel for petitioner present and prayed time for filing an affidavit in compliance with the provisions of section 9(3)(b) of IBC 2016. At request, time is enlarged. Put up on **07.06.2017 at 02.30 p.m.**

(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))

(K. ANANTHA PADMANABHA SWAMY)
(MEMBER (JUDICIAL))